NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 145/397-398/NCLT/AHM/2016 (New) CP No. 60/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017

Name of the Company:

Ramesh Chand Jain

V/s.

Chand Prabhu Homes Pvt Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE
FOR SURANGE and (o. (ADV) ADVOCATE PETITIONERS

1. HARSHAVARDHAN TOPRE

2.

ORDER

Learned Advocate Mr. Harshvardhan Topre present for Petitioners. None present for Respondents.

Learned Counsel for Respondents sent Letter for Adjournment.

List the Matter on 02.08.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of May, 2017.